# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

#### **LOK SABHA**

UNSTARRED QUESTION NO.1564 TO BE ANSWERED ON 12<sup>TH</sup> DECEMBER, 2023

#### **Insurance Schemes for Fishermen**

#### 1564. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details regarding the number of insurance claims made and the number of insurance claims settled under the Group Accident Insurance Scheme (GAIS) in the country during the last three years, State and district-wise including Tamil Nadu, especially in Thoothukudi district;
- (b) the details regarding the number of claims made and number of claims settled in;
- (c) whether 'the fishermen dies from of heart attack while fishing' is also covered under this scheme;
- (d) if so, the details thereof; and
- (e) if not, the other insurance schemes that could be availed by the fishermen families in case of such deaths while fishing?

#### **ANSWER**

## THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under the sub-component on Group Accident Insurance Scheme (GAIS) of Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides insurance coverage to fishers across the Country. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The details of number of insurance claims received and number of insurance claims settled under the said Scheme in the country and district-wise in Tamil Nadu including Thoothukudi district during the last three years are at **Annexure-I &II respectively**.
- (c) to (e): As per existing norms of GAIS, death of fishermen due to heart attack while fishing is not covered. However, the insurance coverage for such cases could be availed under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) which provides life insurance cover to all individuals in the age group of 18 to 50 years for death due to any reason.

### **Annexure-I**

Statement referred to in reply of Lok Sabha unstarred Question No 1564 put in by Smt. Kanimozhi Karunanidhi, Honourable Member of Parliament for answer on 12<sup>th</sup> December, 2023 regarding 'Insurance Scheme for Fishermen': State-wise details of Insurance claims received and Insurance Claims Settled during the last three years from 2020-21 to 2022-23 under the ongoing PMMSY scheme

Sl. No	Name of the State/UT	Claim received	Claims Settled
1	Andaman &		
	Nicobar	6	1
2	Assam	4	2
3	Bihar	3	0
4	Chhattisgarh	8	0
5	Gujarat	11	0
6	Himachal		
	Pradesh	4	3
7	Jammu &		
	Kashmir	2	1
8	Jharkhand	2	0
9	Karnataka	5	0
10	Lakshadweep	1	0
11	Madhya Pradesh	2	0
12	Odisha	41	21
13	Puducherry	24	10
14	Rajasthan	1	1
15	Telangana	520	344
16	Tamil Nadu	293	169
17	Uttar Pradesh	1	1
18	Haryana	1	0
19	Tripura	1	0
	TOTAL	930	553

Statement referred to in reply of Lok Sabha unstarred Question No 1564 put in by Smt. Kanimozhi Karunanidhi, Honourable Member of Parliament for answer on 12<sup>th</sup> December, 2023 regarding 'Insurance Scheme for Fishermen': District wise details of Insurance claim received and Insurance Claims settled in Tamil Nadu including Thoothukudi district during the last three years under the Pradhan Mantri Matsya Sampada Yojana (PMMSY).

Sl. No.	Name of the District	Claim received	Claim Settled
1	Chengalpattu	9	6
2	Chennai	28	16
3	Cuddalore	7	3
4	Dindigul	3	1
5	Erode	1	1
6	Kanchipuram	8	5
7	Kanniyakumari	49	27
8	Mayiladuthurai	8	6
9	Nagapattinam	15	9
10	Pudukkottai	4	3
11	Ramanathapuram	61	33
12	Salem	1	1
13	Thanjavur	11	5
14	Thiruvallur	11	10
15	Thiruvarur	6	5
16	Theni	1	1
17	Thoothukudi	49	31
18	Tirunelveli	5	3
19	Vellore	1	0
20	Villupuram	15	3
	TOTAL	293	169

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